

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**CP-295/2016
In
TA-4/2014**

New Delhi this the 19th day of September, 2016.

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Ms. Kalpana Dudeja,
W/o Dr. R.K. Dudeja,
r/o B-007, P.V.H. Lodhi Road,
New Delhi-110003.

... Petitioner

(By Advocate: Sh. Piyush Sharma)

Versus

Dr. Ashwani Kumar Sharma,
Director General,
NIELIT,
Electronics Niketan,
6 CGO Complex,
Lodhi Road, Delhi-110003.

... Respondents

(By Advocate: Sh. V.S.R. Krishna)

ORDER (ORAL)

Hon'ble Sh. Shekhar Agarwal, Member (A)

Today when this matter was taken up, learned counsel for the alleged contemnors has produced a copy of the order of Hon'ble High Court of Delhi dated 09.09.2016 by which the contempt proceedings have been stayed till the next date of hearing. In view of the aforesaid order of the Hon'ble High Court, we close this CP at this stage and discharge the notices issued to the alleged contemnors. However, the petitioner shall have liberty to revive the same in case order of this Tribunal survives after decision in the Writ Petition.

**(Raj Vir Sharma)
Member (J)**

**(Shekhar Agarwal)
Member (A)**

/ns/

